

MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): Madam, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Posts):—

- (i) G.S.R. No. 643(E), dated the 23rd October, 1991, publishing the Indian Post Office (Ninth Amendment) Rules, 1991, under sub-section (4) of section 74 of the Indian Post Office Act, 1898.
- (ii) G.S.R. No. 749(E), dated the 23rd December, 1991, publishing the Corrigendum to G.S.R. No. 643(E), dated the 23rd October, 1991. [Placed in Library. See No. LT 1479/92 for (i) and (ii)]

I. Report and Accounts (1990-91) of the National Power Transmission Corporation Limited, New Delhi and related papers.
II. Report and Accounts (1990-91) of the Nathpa Jhakri Power Corporation Limited, Shimla and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): Madam, I lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

I(a) Annual Report and Accounts of the National Power Transmission Corporation Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT 1758/92 for (a) and (b)]

II(a) Third Annual Report and Accounts of the Nathpa Jhakri Power Corporation Limited, Shimla, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller

and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT 1480/92 for (a) and (b)]

Report of the Commission of Railway Safety

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): Madam, I lay on the Table under section 10 of the Railways Act, 1989, a copy (in English and Hindi) of the Annual report of the Commission of Railways Safety. [Placed in Library. See No. LT 1487/92]

I. Report and Accounts year ended 31.3.91) of the Life Insurance Corporation of India and related papers.

II. Report and Accounts (1990-91) of the various Regional Rural Banks and related papers.

III. Consolidated Report (year ended 31.3.91) on the working of Public Sector Banks.

IV. Notifications under Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

V. Notifications of the Ministry of Finance (Department of Revenue).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Madam, I lay On the Table—

I. A copy each (in English and Hindi) of the following papers, under section 29 of the Life Insurance Corporation Act, 1956:—

(i) Thirty-fourth Annual Report and Accounts, of the Life Insurance Corporation of India, for the year ended the 31st March, 1991, together with the Auditors' Report on the Accounts. (ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT 1449/92 for (i) and (ii)]

II. A copy each (in English and Hindi) of the Annual Report and Accounts of the following